

SHRI CHANDRAJIT YADAV: There is no idea of abandoning it.

12.52 hrs.

ESTIMATES COMMITTEE

NINETY-SECOND REPORT

SHRI R. K. SINHA (Faizabad): Sir, I beg to present the Ninety-second Report of the Estimates Committee on Action Taken by Government on the recommendations contained in their Seventy-seventh Report on the Ministry of Railways—Railway Electrification Projects

12.52-1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND THIRD REPORT

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the Two Hundred and Third Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and Thirty-fifth Report relating to Chapter I of the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil)—Revenue Receipts, Volume I, Indirect Taxes.

12.53 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

RECOMMENDATION TO RAJYA SABHA TO ELECT A MEMBER

SHRI PATTABHI RAMA RAO (Rajamundry): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on

Offices of Profit in the vacancy caused by the retirement of Shri Venigalla Satyanarayana from Rajya Sabha and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Venigalla Satyanarayana from Rajya Sabha and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee."

*The motion was adopted.*

ELECTIONS TO COMMITTEES

(1) ESTIMATES COMMITTEE

SHRI R. K. SINHA (Faizabad): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1976."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1976."

*The motion was adopted.*